

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/511/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Lan SUBRAMANIAU

for Respondent

2. Intlia: Ahmed Adv took. Growthan Kurna for Third Party

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on 22.01.2018 at 10.30 A.M.

> -sd -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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